

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 12-09-2023 AT
02.15 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : ----

PETITION NUMBER : CP(IB)/104(CHE)/2023

NAME OF THE PETITIONER : M/s. Premier Power Line

NAME OF THE RESPONDENT(S) : M/s. RPP Infra Projects Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Mr. Prithvi Raj of M/s. A.K. Mysamy Associates for the Petitioner. Ld. Counsel Mr. Sri Ganesh for the Respondent.

Ld. Counsel for the Petitioner submits that rejoinder has been e-filed, however hard copy is to be filed.

Ld. Counsel for the Respondent submits that with the rejoinder, Applicant has enclosed certain documents.

Registry is directed to take on record only the rejoinder with out any documents.

Written synopsis already filed by the Respondent.

A week's time is given to the Applicant Counsel to file written synopsis.

List this petition for hearing on **12.10.2023**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

Phk

-Sd-

SANJIV JAIN
Member (Judicial)